

(ख) कृषि योग्य परती भूमि को भूमिहीनों में बांटने और उक्त भूमि को और अधिक उपजाऊ बनाने के लिए केन्द्रीय सरकार ने राज्य सरकार को क्या निर्देश जारी किये हैं और इस सम्बन्ध में केन्द्रीय सरकार ने राज्य सरकार को कितनी सहायता दी है और डग बारे में भावी नीति क्या है ?

कृषि मंत्रालय में राज्य मंत्री(श्री अन्नासाहब पी० शिन्डे : (क) और (ख). जानकारी एकत्र की जा रही है और सभा पटक पर रख दी जायेगी।

Discontinuance of supply of 1/4 Litre Bottle of Milk by Delhi Milk Scheme

519. SHRI B. K. DASCHOWDHURY : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Delhi Milk Scheme has stopped the supply of 1/4 litre bottle of milk to the public ;

(b) if so, the reasons therefor ; and

(c) whether any representations have been received to restore its supply and the decision taken on it ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI SHER SINGH) : (a) The supply of milk in 1/4 litre bottles was temporarily suspended by Delhi Milk Scheme from 18-1-1971.

(b) The change was made for the sake of operational convenience. The demand for supply of milk in quarter-litre bottles is much less as compared to 1/2 litre bottles. Difficulties arose in procuring 1/4 litre bottles. Change over of packing from 1/2 litre bottles to 1/4 litre bottles also presented operational difficulties.

(c) Yes. After considering these representations, it has been decided to restore supply of milk in quarter-litre bottles. Necessary arrangements are being made by Delhi Milk Scheme to purchase additional quantity of 1/4 litre bottles and supply will be

resumed as soon as these bottles are received.

Strike by Coal Miners of National Coal Development Corporation's Bhurkunda Colliery, Bihar

520. SHRI JAGADISH BHATTACHARYYA : Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state :

(a) whether the coal miners of National Coal Development Corporation's Bhurkunda Colliery in Hazaribagh District (Bihar) went on a strike recently, if so, the details thereof ;

(b) the main demands of the workers ; and

(c) whether any measures have been taken to meet their demands ; if so, the details thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADIKAR) : (a) to (c). 709 piece-rated miners of Bhurkunda Colliery of National Coal Development Corporation Ltd. went on strike from the first shift of 15-3-71 demanding immediate supply of miners' safety boots. Following mutual discussions settlement between the parties, the strike ended from the second shift of 18-3-1971. After settlement, the management has supplied 1050 pairs of Hunter type boots and 400 pairs of approved types to the underground workers of the Colliery.

Loss incurred in Heavy Engineering Corporation, Ranchi

521. SHRI JAGADISH BHATTACHARYYA : Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :

(a) the total loss incurred by the Heavy Engineering Corporation, Ranchi till now ;

(b) the reasons for the same and the steps taken by Government to avoid the loss ; and